

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/CP/CA No : IA/230/2020 IN MA/694/2019 IN CP/64/IB/2018
NAME OF PETITIONER : The Assistant Provident Fund Commissioner & Recovery
Officer, Employee Provident Fund Organisation
NAME OF RESPONDENT : Ms.Satya Devi Alamuri, (Liquidator)
M/S G B Engineering Enterprises Pvt Ltd
SECTION : Sec 60(5) Of IBC 2016

ORDER

Due to paucity of time, this matter is adjourned to **18.03.2021**.


(K.NATARAJAN)
Deputy Registrar

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